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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.363/KB/17

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company	Punjab National Bank -Vs- Divyajyoti Sponge Iron Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

①	ANIRBAN MAJUMDER ADVOCATE	DIVYAJYOTI SPONGE IRON PVT LTD	A. Majumder 5/12/17
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②	Abhishek Sekda Advocate	For operational creditors	A. Sekda 05/12/17
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3.	ARUN GUPTA, FCA	RP	Arun Gupta 5/12/17
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ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. RP has filed progress report, which may be taken on record.

List on 10/01/2018 for further consideration.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)